

F.No. 820/CCA-LAW/RTI/e 57420/2022-23/ 1096

Dated: 24<sup>th</sup> February, 2023**OFFICE ORDER**

In suppression to this office order no. 820/CCA-LAW/RTI/2022-23/155(A) dated 24.05.2022 and in pursuance of the provisions contained under Right to Information Act, 2005 and this office order no. 820/CCA-LAW/RTI/2022-23/150 dated 24.05.2022, the following officers of this Department are designated as First Appellate Authority and Central Public Information Officers (CPIO) in the various units under O/o Chief Controller of Accounts, Ministry of Law & Justice and Supreme Court of India.

S.No.	Name of the Office	First Appellate Authority	CPIO
1.	Pr. Accounts Office, New Delhi	Ms. Sunita Kharb, Sr. A.O	Sh. Santosh Soni, AAO
2.	Pay & Accounts Office (Legal Affairs), New Delhi		Ms. Ram Dulari, Sr. A.O
3.	Pay & Accounts Office (Legislative Department), New Delhi		Ms. Raj Rani Ahuja, Sr. A.O
4.	Pay & Accounts Office (Electoral Office), New Delhi		Ms. Maya Rawat, Sr. A.O
5.	Pay & Accounts Office (Supreme Court of India), New Delhi		Sh. G.C Singh, Sr. A.O

  
(SUNITA KHARB)  
Sr. Accounts Officer (A)

To

1. All officer concerned.
2. Administration section, Department of Legal Affairs, Shastri Bhawan, New Delhi.
3. RTI Cell, Department of Legal Affairs, Shastri Bhawan, New Delhi.
4. Dir(IT)/Dir(NIC), Department of Legal Affairs for uploading on Ministry's/Department's website.
5. PS to CCA, Ministry of Law & Justice, SCI and Ministry of Corporate Affairs, New Delhi.
6. Office order file.